

244/20

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IN THE COURT OF VIKAS DHULL, ADDITIONAL
DISTRICT JUDGE-01, WEST, THC, DELHI

Civ.DJ No. ___/2020

Smt.Jasbir Kaur

... Plaintiff

VERSUS

1. Deepak Kumar
2. SDMC
3. BSES Rajdhani Power Ltd.

... Defendants

THROUGH WEBEX VIDEO CONFERENCING

14.05.2020 (1.30 p.m. to 2.00 p.m.)

Pr: Sh.Pardeep Kumar, Ld.counsel for plaintiff.

(M.No.9910857195)

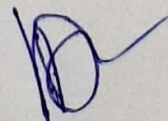
(Email ID: pradeep.lwyr28@gmail.com)

Sh.Harish Kumar, Ld.counsel for defendant no.1.

(M.No.8010079176)

(Email ID: harishhm08081991@gmail.com)

Today, it is submitted by ld.counsel for defendant



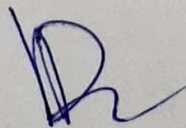
Today, it is submitted by ld.counsel for defendant that he has been supplied with the copy of plaint and documents through email today at 12 noon and, therefore, he had no sufficient time to go through the plaint and documents and prepare his reply.

It is further submitted by him that defendant is not carrying out any kind of construction at the third floor of the suit property.

It is further submitted by him that defendant had purchased the suit property two months back and at the time of purchase, a room was already in existence at the third floor and the defendant has not added any fresh construction on the third floor as alleged in the plaint by plaintiff.

It is further submitted by him that defendant is only getting the property renovated by getting the same white washed and no fresh construction is being carried out.

Ld.counsel for defendant has prayed for an adjournment to file documents of sale to show as to



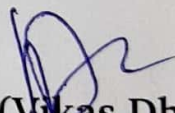
what was sold to him by the previous owner and the current photographs to show that no construction is being carried out on the third floor of the suit property.

In the interest of justice, adjournment sought by defendant's counsel is granted.

Let defendant file the documents in support of his contentions and supply the copy of same to plaintiff's counsel through email well in advance to the next date of hearing.

Put up on 18.05.2020 for arguments on the pending injunction application of plaintiff.

A copy of order be sent to Ld.counsels for parties through email by the Filing Section, West District, THC, Delhi.


(Vikas Dhull)
ADJ-01/WEST/THC
DELHI
(Duty Officer)
14.05.2020